NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 26(ND)2010 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.09.2016

NAME OF THE COMPANY: M/s. Anil Kumar Garg V/s. Sukh Sagar Buildcon Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Ranjana	Roy Gamai, Adu	7 Rospondente	Pul
2	Pushker To	aimmi, Adu		0
	Tarun Mehi		=	
4.	Shelly Kho	uma, Adu.	Petitioner	· Jahumehas
5.	S. K. Gir	Adv.		

ORDER

At request of the Ld. Counsel for the petitioner, the matter is adjourned to 05.10.2016.

(Ina Malhotra) Member Judicial